tram by introducing JJiesei engine; and

(b) if so, the details of the proposal?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b) There is no proposal to speed up Hyderabad-Madras Expresses by utilising diesel engines. However, journey time of this train will be reduced by 60 minutes from Madras to Hyderabad and 20 minutes in return direction in the time table to come into force from 1st April, 1967.

## MUDALIAR COMMITTEE ON FOREIGN ASSISTANCE TO INDUSTRIES

- 123. SHRI M. D. NARAYAN: Will the Minister of INDUSTRIAL DEVE LOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether the Ramaswamy Mudaliar Committee appointed by Government regarding foreign assistance to Indian industries has submitted its report; and
  - (b) if so, the details thereof?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) The Committee under the Chairmanship of Dr. A. Rama-swami Mudaliar for examining the question of the commercial utilisation of indigenous technical know-how *vis-a-vis* the need for foreign collaboration has not submitted its report to the Government so far. The Committee has been allowed time upto the end of April to submit its report.

(b) Does not arise.

## RAILWAY TRACK BLOWN UP

124. SHRI T. V. ANANDAN: Will the Minister of RAILWAYS be pleas ed to state:

(a) Whether it is a fact that Rail- (a) the number of persons whose way track near Kharikatia station of | lands have been acquired for cons-

the North-East Frontier Kairway was blown up on the night of 18th February 1967;

- (to) if so, what were the reasons;
- (c) whether the culprits have been traced out; and
- (d) what are the preventive mea sures taken for future safety in train service?

## THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

- (b) and (c) The whole matter is under police investigation who have registered the case under section 126 (maliciously wrecking or attempting to wreck a train) of Indian Railways Act and section 5 of Explosives Act. No arrests have been made so far.
- (d) The following preventive measures already exist for safety of train service:—
  - (i) In addition to the Engineering Gangmen patrols in the Section, the Security Forces who are responsible for this area have their own arrangements of intensive patrolling of railway track, etc.
  - (ii) Search Light Patrols manned by armed escorts run ahead of passenger trains;
  - (iii) Checking of passengers is carried out jointly by State Government Railway Police and Railway Protection Force;
  - (iv) The running of passenger trains during dusk to dawn has already been restricted on the Section.

## COMPENSATION FOR LAND ACQUIRED FOR POONA-MTRAJ LINE

125. SHRI G. R. PATIL: Will the Minister of RAILWAYS be pleased to state: